

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-49/2019/3786/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the ^{rel} 22 April, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/2735 dtd. 18.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 19.04.2024 till the morning of 22.04.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-49/2019/3787/A, dated , 22-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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